

COURT NO. 17
THE HONOURABLE SRI JUSTICE BATTU DEVANAND
THE HONOURABLE SRI JUSTICE TUHIN KUMAR GEDELA

To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	CEA/29/2026 IA 1/2026 Condone Delay in Rep	M/S NMDC LIMITED Vs COMMISSIONER OF CENTRAL TAX	KARTHIK RAMANA PUTTAMREDDY		VISAKHAPATNAM
2	CEA/30/2026 IA 1/2026 Condone Delay in Rep	M/S NMDC LIMITED Vs COMMISSIONER OF CENTRAL TAX	KARTHIK RAMANA PUTTAMREDDY		VISAKHAPATNAM
3	CEA/31/2026 IA 1/2026 Condone Delay in Rep	M/S NMDC LIMITED Vs COMMISSIONER OF CENTRAL TAX	KARTHIK RAMANA PUTTAMREDDY		VISAKHAPATNAM
4	FCA/102/2026 (F.C.O.P/192/2024)	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	BHOOMA MAHARSHI REDDY		YSR KADAPA
5	FCA/103/2026 (F.C.O.P/13/2023) IA 1/2026 Suspension Petition	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	A RAJENDRA BABU	MADDIREDDY SAI SUJITH	SPS NELLORE
6	FCA/105/2026 (F.C.O.S/12/2025)	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	SHAIK JAVVAD UR RAHAMAN		GUNTUR
7	WP/29107/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	GANGIREDDY SABBELLA Vs UNION OF INDIA	MD SALEEM		EAST GODAVARI
8	WP/29125/2026 IA 1/2026 Direction Petition	DASARI MARIYAMMA Vs SBFC FINANCE LIMITED	SHAIK SARDAM HUSSAIN		GUNTUR
9.1,9.2,9.3,9.4 along with 9					
9	CEA/18/2026 IA 2/2026 Stay Petition	THE COMMISSIONER OF CUSTOMS Vs SHRI MAURAISETTY NARASINIHA RAO	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	MALIREDDY GOWTHAM	KRISHNA
9.1	CEA/19/2026 IA 2/2026 Stay Petition	THE COMMISSIONER OF CUSTOMS Vs SHRI MAHAVEER JAIN	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	MALIREDDY GOWTHAM	KRISHNA
9.2	CEA/21/2026 IA 2/2026 Stay Petition	THE COMMISSIONER OF CUSTOMS Vs SHRI MISHRIMALJI JAIN	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	MALIREDDY GOWTHAM	KRISHNA
9.3	CEA/22/2026 IA 2/2026 Stay Petition	THE COMMISSIONER OF CUSTOMS Vs SHRI ATUL JAIN	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	MALIREDDY GOWTHAM	KRISHNA
9.4	CEA/23/2026 (CA/30365/2025) IA 2/2026 Suspension Petition	THE COMMISSIONER OF CUSTOMS Vs SHRI BHARAT KUMAR C JAIN	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	RAVURI LEELA SAI SAMPATH	KRISHNA

10	CEA/20/2026 IA 2/2026 Stay Petition	THE COMMISSIONER OF CUSTOMS Vs SHRI NEELISETTY SONIANATH DHEERAJ	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	MALIREDDY GOWTHAM	KRISHNA
<u>FOR APPEARANCE</u>					
11	FCA/112/2022 (F.C.O.P/154/2018)	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	M L NEELIMA	K NARSI REDDY	ANANTAPUR
<u>FOR ORDERS</u>					
12	WP/17120/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	VATSAVAI SUBBARAJU KAMALA EDUCATIONAL SOCIETY Vs STATE BANK OF INDIA	VASAVI RATNA KUMARI DANDAMUDI	S SATYANARAYANA MOORTHY	WEST GODAVARI
<u>ADMISSION</u>					
13.1,13.2 along with 13					
13	FCA/33/2022 (F.C.O.P/1527/2017) IA 1/2022 Suspension Petition IA 2/2022 Miscellaneous Petition	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	K SAIRAM MURTHY	SRINIVASA RAO PAPPU	VISAKHAPATNAM
13.1	FCA/47/2022 (F.C.O.P/1527/2017) IA 1/2022 Miscellaneous Petition IA 2/2022 Direction Petition	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	SRINIVASA RAO PAPPU		VISAKHAPATNAM
13.2	WP/19882/2025 IA 1/2025 Permission Petition	SARIPELLA ANURADHA Vs UNION OF INDIA	K SAIRAM MURTHY	SRINIVASA RAO PAPPU	VISAKHAPATNAM
14	FCA/81/2022 (F.C.O.P/1314/2010) IA 1/2022 Condone Delay in Rep	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	K SARVA BHOUMA RAO		VISAKHAPATNAM
15	FCA/75/2024 (F.C.O.P/85/2023)	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	KALEPU YASHWANTH	SR-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESSEE REFUSED"). MEMO FILED VIDE USR 66175/2024.	VIZIANAGARAM
16	WP/13893/2025 IA 1/2025 Direction Petition IA 2/2026 Leave Petition	SANGA RAJU HARSHAVARDHAN RAJU Vs SRI SRI MARUTHI PRASANNA ENCLAVE	G SRIDHAR REDDY	SREEDHAR VALIVETI S SATYANARAYANA MOORTHY	CHITTOOR
17	WP/31858/2025	RAYAPUDI RAJASEKHAR Vs THE CUSTOMS EXCISE AND SERVICES TAX APPELLATE TRIBUNAL	K V ADITYA CHOWDARY	GP FOR REVENUE SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	KRISHNA
18.1,18.2 along with 18					
18	WP/35268/2025 IA 1/2025 Direction Petition	M/S JAY ENTERPRISES Vs THE STATE BANK OF INDIA	SRINIVAS MANCHANAPALLI	S SATYANARAYANA MOORTHY	WEST GODAVARI
18.1	WP/19828/2026 IA 1/2026 Set Aside Petition IA 2/2026 Direction Petition	M/S SIRIJA EXPORTS Vs THE STATE BANK OF INDIA	SRINIVAS MANCHANAPALLI	S SATYANARAYANA MOORTHY	WEST GODAVARI
18.2	WP/23401/2026 IA 1/2026	JAY ENTERPRISES Vs	SRINIVAS MANCHANAPALLI	S SATYANARAYANA MOORTHY	WEST GODAVARI

	Condone Delay Petition IA 2/2026 Set Aside Petition IA 3/2026 Direction Petition	THE STATE BANK OF INDIA			
19	WP/36230/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	NALLAGORLA SRINIVASA RAO Vs THE FEDBANK FINANCIAL SERVICES LIMITED	VINOD KUMAR PEMMASANI	VENKATA DURGA RAO ANANTHA	GUNTUR
20	FCA/28/2026 (F.C.O.P/259/2023)	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	V LAKSHMI HARISH	SR-UNSERVED RETURNED ("NO SUCH PERSON IN THIS ADDRESS" AS PER POSTAL ENDORSEMENT) PROOF OF SERVICE NOT FILED.	CHITTOOR
21	FCA/37/2026 (F.C.O.P/219/2023) IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	A SYAM SUNDAR REDDY	SODUM ANVESHA	YSR KADAPA
22	FCA/49/2026 (F.C.O.P/307/2023)	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	D KODANDARAMI REDDY		ANANTAPUR
23	FCA/76/2026 (F.C.O.P/741/2023) IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	S SARATH KUMAR	CHALLA AJAY KUMAR SR- APP. BY M/s.CHALLA AJAY KUMAR MEMO PROOF OF SERVICE FILED VIDE USR NO.97188/2026	KRISHNA
24.1 along with 24					
24	ITTA/77/2026 IA 1/2026 Condone Delay in Rep IA 2/2026 Dispense with Petition	GOWTHAM RESIDENTIAL JUNIOR COLLEGE Vs THE ASSISTANT COMMISSIONER OF INCOME TAX	A V A SIVA KARTIKEYA		VISAKHAPATNAM
24.1	ITTA/76/2026 (ITA/25/2022) IA 1/2026 Condone Delay in Rep	GOWTHAM RESIDENTIAL JUNIOR COLLEGE Vs ASSISTANT COMMISSIONER OF INCOME TAX	A V A SIVA KARTIKEYA		VISAKHAPATNAM
25	FCA/78/2026 (MC/69/2005) IA 1/2026 Condone Delay in Rep IA 2/2026 Stay Petition	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	Dr.MOJJADA RAMAKRISHNA		VISAKHAPATNAM
26	FCA/79/2026 (F.C.O.P/674/2017) IA 1/2026 Condone Delay Petition	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	Gorle Parvateeswara Rao	PERLA NOOKARAJU	VISAKHAPATNAM
27	FCA/80/2026 (F.C.O.P/14/2023) IA 1/2026 Condone Delay in Rep IA 2/2026 Suspension Petition	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	KALLA TULASI DURGAMBA	S VARADARAJULU CHETTY	CHITTOOR
28	FCA/85/2026 (F.C.O.S/10/2024)	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	SASANKA BHUVANAGIRI		GUNTUR
29	FCA/87/2026 (F.C.O.P/1779/2022) IA 1/2026	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	NAGESHWAR RAO PUJARI	KINTALI DHARMA RAO	KRISHNA

	Condone Delay Petition IA 2/2026 Suspension Petition				
30	FCA/89/2026 (F.C.O.P/345/2019) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	RAYALA BHAGYA RAJA		KRISHNA
31	FCA/92/2026 (F.C.O.P/83/2018) IA 1/2026 Condone Delay Petition	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	TANDASA RADHA RANI	VINOD KUMAR TARLADA	SRIKAKULAM
32	FCA/93/2026 (G.W.O.P/9/2023)	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	PAPUDIPPU SASHIDAR REDDY		YSR KADAPA
33	WP/1175/2026	INDIA INFOLINE HOME FINANCE LIMITED Vs THE STATE OF ANDHRA PRADESH	HEMADRI V S S R R CHANDRAKANTH	GP FOR REGISTRATION AND STAMPS SHAIK ALTAH	GUNTUR
34	WP/5009/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	M R SHOPPING MALL Vs INDIAN BANK	PARVATHESAM AYYALASOMAYAJULA	SATYANARAYANA DHARA S SATYANARAYANA MOORTHY	VIZIANAGARAM
35	WP/5456/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Implead Petition IA 4/2026 Vacate Stay Petition IA 5/2026 Vacate Stay Petition IA 6/2026 Leave Petition IA 7/2026 Leave Petition	MUNNANGI (MAMIDI) GOUTHAMI Vs THE STATE OF ANDHRA PRADESH	VADLAPATLA SAI MALLIK	GP FOR REGISTRATION AND STAMPS BULLA SAMBASIVA RAO VARAPRASAD NEPPALI	GUNTUR
36	WP/6261/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	ADIKE DURGA VENKATA NAGARAJU KUMAR Vs CANARA BANK	VENKATA DURGA RAO ANANTHA	T B L MURTHY	GUNTUR
37.1,37.2,37.3,37.4 along with 37					
37	WP/6661/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	NEW GOPALA KRISHNA ELECTRICALS Vs THE STATE OF AP	VENKAT SAILENDRA G	GP FOR REGISTRATION AND STAMPS GP FOR HOME P S P SURESH KUMAR S SATYANARAYANA MOORTHY	KRISHNA
37.1	WP/25641/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	M/S. UNION BANK OF INDIA (ERSTWHILE ANDHRA BANK) Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP FOR REGISTRATION AND STAMPS THE ADVOCATE GENERAL P S P SURESH KUMAR S SATYANARAYANA MOORTHY	KRISHNA
37.2	WP/25697/2024 IA 1/2024 Direction Petition	M/S. UNION BANK OF INDIA Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	THE ADVOCATE GENERAL P SREE RAMULU NAIDU P S P SURESH KUMAR	KRISHNA
37.3	WP/26394/2024 IA 1/2024 Direction Petition	UNION BANK OF INDIA Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP FOR REGISTRATION AND STAMPS YALLABANDI RAMATIRTHA THE ADVOCATE GENERAL P S P SURESH KUMAR	KRISHNA

37.4	WP/6662/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	PRAGATHI EDUCATIONAL SOCIETY Vs THE STATE OF AP	VENKAT SAILENDRA G	GP FOR REGISTRATION AND STAMPS GP FOR HOME P S P SURESH KUMAR S SATYANARAYANA MOORTHY	KRISHNA
38	WP/7221/2026 IA 1/2026 Suspension Petition	OBULA REDDY PILLA Vs M/S. SHRIRAM FINANCE LIMITED	KESAVI KUMARI NEMALA	O UDAYA KUMAR	PRAKASAM
39	WP/9607/2026 IA 1/2026 Direction Petition	KATTAMURI KUSUMA SWETHA Vs THW AUTHORIZED OFFICER	N A RAMACHANDRA MURTHY	SREEDHAR VALIVETI VARUN BYREDDY	GUNTUR
40	WP/9698/2026 IA 1/2026 Direction Petition	SURYADEVARA SIVARAM PRASAD Vs THE GUNTUR COOPERATIVE URBAN BANK LTD	NANDA KISHORE KONDURI	ALAPATI LALITH NIKHIL ARUN SHOWRI G	GUNTUR
41	WP/10899/2026 IA 1/2026 Stay Petition	GADE BHANU PRATAP REDDY Vs EQUITAS SMALL FINANCE BANK LIMITED	K SUBRAHMANYAM	KUNUKU RAJA SEKHAR	EAST GODAVARI
42	WP/11028/2026 IA 1/2026 Direction Petition	UNION BANK OF INDIA Vs THE STATE OF ANDHRA PRADESH	V.V.L.N.PURNESH	GP FOR REGISTRATION AND STAMPS	KRISHNA
43	WP/11093/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	RAVI SUDHAKAR Vs THE RESEVRE BANK OF INDIA	PILLIX LAW FIRM	SUDHA MADHURI GOVINDU	GUNTUR
44	WP/11907/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	SUJATHA DUPATI Vs THE DEBTS RECOVERY TRIBUNAL	D VAMSI KRISHNA	KUNUKU RAJA SEKHAR	KRISHNA
45	WP/13485/2026 IA 1/2026 Direction Petition	THALLAPUREDDY PADMA Vs UNION OF INDIA	N RAVI PRASAD	KUNUKU RAJA SEKHAR	KRISHNA
46	WP/14305/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Dispense with Petition IA 4/2026 Vacate Stay Petition	M/S. RAVI INSTITUTE OF CHILD HEALTH PVT. LTD. Vs THE ANDHRA PRADESH STATE FINANCIAL CORPORATION	CHALLA AJAY KUMAR	G R SUDHAKAR	SPS NELLORE
47	WP/22672/2026 IA 1/2026 Stay Petition	BANDAM MARY SUNITHA Vs THE UNION OF INDIA	SOMISETTY GANESH BABU	GP FOR HOME S SATYANARAYANA MOORTHY	WEST GODAVARI
48	WP/23118/2026 IA 1/2026 Stay Petition	N RAMESH REDDY Vs CANARA BANK	C SUBODH	PRUDVI RAJU MUDUNURI	SPS NELLORE
49	WP/23977/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	YEKOLLU PAVAN KUMAR REDDY Vs STATE BANK OF INDIA	PERLA NOOKARAJU	S SATYANARAYANA MOORTHY	VISAKHAPATNAM
50	WP/24004/2026 IA 1/2026	SRI SAIRAM SEEDS Vs	KOCHIRI RAJA SHEKAR	P BADRINATH	GUNTUR

	Direction Petition	ICICI BANK LIMITED			
51	WP/24053/2026 IA 1/2026 Stay Petition	MR MSR INDUSTRIES Vs DEBTS RECOVERY TRIBUNAL	AKKEM SRIHARIVIRAT		SPS NELLORE
52	WP/24083/2026 IA 1/2026 Stay Petition	SRI JAYANTHI STEELS ENTERPRISES INDIA PVT LTD Vs DEBTS RECOVERY APPELLATE TRIBUNAL AT KOLKATA	SATYANARAYANA DHARA		VISAKHAPATNAM
53	WP/24389/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition	GORRELA VENKATA SRINIVAS RAO Vs M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY	B SRIRAM KARTIK		WEST GODAVARI
54	WP/24749/2026 IA 1/2026 Direction Petition	TUMATI DHANALAKSHMI Vs THE AUTHORIZED OFFICER CUM CHIEF MANAGER	V ESWARIAH CHOWDARY	S SATYANARAYANA MOORTHY R1 UNSERVED,	KRISHNA
55	WP/24920/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	SRI MATHA ENTERPRISES Vs THE SOUTH INDIAN BANK LTD	PASALAPUDI SATYA HARITHA	SREEDHAR VALIVETI R2 UNSERVED,	KRISHNA
56	WP/25105/2026 IA 1/2026 Stay Petition	M/S SREE KASYAP JUNIOR COLLEGE Vs UNION OF INDIA	A K KISHORE REDDY	VARAPRASAD NEPPALI	VISAKHAPATNAM
57	WP/25116/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	KANTIBOYINA SURIBABU Vs THE UNION OF INDIA	RAMA MURTY P V S A	O UDAYA KUMAR	EAST GODAVARI
58	WP/26412/2026 IA 1/2026 Condone Delay in Rep IA 2/2026 Suspension Petition IA 3/2026 Implead Petition	DUVVADA UMAMAHESWARA RAO Vs THE STATE BANK OF INDIA	Duvvada Umamaheswara Rao (PARTY IN PERSON)		SRIKAKULAM
59	WP/26539/2026 IA 1/2026 Direction Petition	INDURU VENKATESWARLU Vs ICICI BANK	C SUBODH	KUNUKU RAJA SEKHAR	SPS NELLORE
60	WP/28261/2026 IA 1/2026 Stay Petition	SRI BALA NAGULU BOGALA Vs ICICI BANK LIMITED	SUDHESHNA YAKKALA		SPS NELLORE
61	WP/28262/2026 IA 1/2026 Direction Petition	K NAGARAJA Vs ANDHRA PRADESH GRAMEENA BANK	JITENDRA KANYALUR		CHITTOOR
INTERLOCUTORY					
62	FCA/101/2010 (OP/50/2008) IA 1/2010(FCAMP 256/2010) Suspension Petition IA 2/2010(FCAMP 257/2010) Direction Petition	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	S S BHATT	N ASWARTHA NARAYANA SR-APP. BY M/s.N ASWARTHA NARAYANA	ANANTAPUR
63	FCA/152/2010 (OP/354/2008)	xxxxxxxxxxxxxx Vs	KOTI REDDY IDAMAKANTI	K SRINIVAS	GUNTUR

	IA 1/2010(FCAMP 379/2010) Suspension Petition IA 4/2010(FCAMP 22868/2010) Condone Delay Petition	XXXXXXXXXXXXXX			
64	FCA/51/2011 (OP/91/2006) IA 1/2011(FCAMP 93/2011) Direction Petition	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	MURALI LINCOLN	B S REDDY	KURNOOL
65	FCA/161/2014 (OP/72/2010) IA 1/2014(FCAMP 398/2014) Stay Petition	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	B S S PRASAD	VENKATESWARA RAO GUDAPATI MEMO FILED VIDE USR NO.17954/2021 R1 TO R3 APP BY VENKATESWARA RAO GUDAPATI. R4 NOTICE SENT, NOT YET RETURNED.	VIZIANAGARAM
66	FCA/367/2017 (OP/120/2013) IA 1/2017(FCAMP 576/2017) Stay Petition IA 2/2017(FCAMP 712/2017) Vacate Stay Petition	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	S SATYANARAYANA MOORTHY	S DILIP JAYA RAM	GUNTUR
67	WP/36324/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition IA 3/2025 Injunction Petition IA 1/2026 Vacate Stay Petition IA 3/2026 Leave Petition	BALIBOINA SIVA PRASAD Vs THE ANDHRA BANK LTD.	GOPALA RAO AMANCHARLA V	V DYUMANI SUDEEPTHI POTLURI	KRISHNA
68	FCA/29/2026 (F.C.O.P/1456/2015) IA 2/2026 Stay Petition	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	P DURGA PRASAD	M R S SRINIVAS	VISAKHAPATNAM
69	FCA/35/2026 (F.C.O.P/306/2022) IA 1/2026 Suspension Petition	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	P N MURTHY	R S MANIDHAR PINGALI	ANANTAPUR

70.1 along with 70

70	FCA/45/2026 (F.C.O.P/239/2019) IA 1/2026 Stay Petition	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	VARREY VENKATA NAGA VISHNU TEJA	G RAJA BABU SR-UNSERVED RETURNED ("INSUFFICIENT ADDRESS" AS PER POSTAL ENDORSEMENT) MEMO PROOF OF SERVICE FILED VIDE USR NO.80039/2026	EAST GODAVARI
70.1	FCA/47/2026 (F.C.O.P/170/2019) IA 1/2026 Suspension Petition	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	VARREY VENKATA NAGA VISHNU TEJA	G RAJA BABU	EAST GODAVARI
71	WP/569/2026 IA 1/2026 Stay Petition	BOBBILI RAJA SEKHAR Vs RESERVE BANK OF INDIA	PALLA BALU ANIL KUMAR	S SATYANARAYANA MOORTHY KUNUKU RAJA SEKHAR	KRISHNA

FOR HEARING

72.1 along with 72

72	FCA/179/2005 (OP/210/2001)	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	K A NARASIMHAM	M R S SRINIVAS	VISAKHAPATNAM
72.1	FCA/191/2005	XXXXXXXXXXXXXX	K A NARASIMHAM	M R S SRINIVAS	VISAKHAPATNAM

	(OP/586/2000)	Vs XXXXXXXXXXXXXX			
73.1,73.2 along with 73					
73	FCA/55/2023 (F.C.O.P/360/2006) IA 3/2023 Suspension Petition	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	SUNKARA RAJENDRA PRASAD	M KOTESWARA RAO	VISAKHAPATNAM
73.1	FCA/85/2023 (F.C.O.P/360/2006)	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	SUNKARA RAJENDRA PRASAD	M KOTESWARA RAO	VISAKHAPATNAM
73.2	CRLRC/707/2023 (F.C.O.P/894/2008) IA 2/2023 Stay Petition	KAKANI BHARATHI Vs STATE OF ANDHRA PRADESH	SUNKARA RAJENDRA PRASAD	PUBLIC PROSECUTOR (AP) Dr.MALLADI KOTESWARA RAO NIMMAGADDA REVATHI	VISAKHAPATNAM
74	WP/11819/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	KURASALA VENKATA SATYANARAYANA Vs SHRIRAM FINANCE LIMITED	V NITESH	O UDAYA KUMAR	EAST GODAVARI
75	WP/14890/2026 IA 1/2026 Direction Petition	NADIMPALLI VENKATESWARA RAJU Vs THE IDBI BANK LIMITED	B CHANDRA SHEKHAR	M RAVIKUMAR K GANI REDDY	WEST GODAVARI
FINAL HEARING					
76	FCA/48/2008 (OP/810/2005)	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	G RAMA GOPAL	BONU RAMA SHANKAR RAO SR - NOTICE SENT NOT YET RETURNED.	VISAKHAPATNAM
77	FCA/264/2008 (OS/18/2004)	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	NIMMAGADDA SATYANARAYANA	P B VIJAY KUMAR	VISAKHAPATNAM
78.1 along with 78					
78	FCA/115/2009 (OP/10/2008) IA 1/2026 Substitute Petition	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	A V S LAXMI		ANANTAPUR
78.1	FCA/234/2009 (OP/11/2008) IA 1/2026 Substitute Petition	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	A V S LAXMI		ANANTAPUR
79	FCA/155/2009 (OP/763/2005)	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	RAMA MOHAN PALANKI	S RAJAN SR - APP BY M/S S RAJAN.	VISAKHAPATNAM
80	FCA/32/2010 (OP/790/2007)	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	A BHASKARA CHARY	A S C BOSE SR-APP BY M/s A S C BOSE	VISAKHAPATNAM
81	FCA/70/2016 (OP/149/2012)	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	T V JAGGI REDDY	BHASKAR PREM KOUSHIK SR-APP. BY M/S BHASKAR PREM KOUSHIK.	CHITTOOR
82	FCA/193/2016 (OP/695/2013)	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	N ASHWANI KUMAR	SUNKARA RAJENDRA PRASAD SREE DEVI KANTETI	KRISHNA
83	FCA/47/2019 (F.C.O.P/80/2017) IA 1/2019 Condone Delay Petition	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	BANDI SRIHARI	N ASWARTHA NARAYANA MAHESWARA RAO KUNCHEAM	ANANTAPUR
84	FCA/65/2021 (F.C.O.P/246/2017)	XXXXXXXXXXXXXX Vs XXXXXXXXXXXXXX	VENKAT CHALASANI	SAI GANGADHAR CHAMARTY SR- APP. BY M/S SAI GANGADHAR CHAMARTY.	KRISHNA

MEDIATION REPORT
RECEIVED.

85	FCA/139/2023 (F.C.O.P/82/2019)	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	RAMALAKSHMANA REDDY SANEPALLI	V R REDDY KOVVURI SR - APP BY M/S. V R REDDY KOVVURI	YSR KADAPA
86	FCA/56/2026 (F.C.O.P/6/2023)	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	SRIDHAR TUMMALAPUDI		YSR KADAPA
87	FCA/71/2026 (F.C.O.P/199/2021)	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	SIVA JYOTHI KUDIPUDI		EAST GODAVARI
<u>FOR DISMISSAL</u>					
88	FCA/72/2009 (OP/99/2006)	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	ELEVATED AS JUDGE	O MANOHER REDDY	CHITTOOR
89	FCA/226/2010 (OP/267/2002) IA 2/2010(FCAMP 550/2010) Fix an Early Date	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	V S R ANJANEYALU		KRISHNA
90	FCA/36/2026 (F.C.O.P/19/2024) IA 1/2026 Stay Petition	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	S.KAMESWARA RAO S	BONU RAMA SHANKAR RAO	VIZIANAGARAM

COURT NO. 17
THE HONOURABLE SRI JUSTICE BATTU DEVANAND
THE HONOURABLE SRI JUSTICE MAHESWARA RAO KUNCHEAM
THE HONOURABLE SRI JUSTICE A. HARI HARANADHA SARMA

To be Heard on Thursday The 8th day of October 2026(AT 4:00 PM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF ORDERS					
91.1,91.2,91.3,91.4,91.5,91.6,91.7,91.8,91.9,91.10,91.11,91.12,91.13,91.14,91.15,91.16,91.17,91.18,91.19,91.20,91.21,91.22,91.23,91.24,91.25,91.26,91.27,91.28,91.29,91.30,91.31,91.32 along with 91					
91	WP/30640/2016 IA 1/2016(WPMP 37914/2016) Stay Petition	M/S. SRI VEERA VENKATA SATYANARAYANA MODERN RICE MILL Vs CTO BHEEMAVARAM & 2 ORS.	M V J K KUMAR	GP FOR COMMERCIAL TAX (AP) SHAIK JEELANI BASHA(SPL SC FOR CT AP)	WEST GODAVARI
91.1	WP/10587/2016 IA 1/2016(WPMP 13335/2016) Stay Petition IA 1/2017(WVMP 3034/2017) Vacate Stay Petition	M. LAILA RANI Vs APPELLATE DY. COMM. (CT) GUNTUR & 3 ORS.	SRINIVASA RAO KUDUPUDI	BETHAPALLI SURYANARAYANA (CENTRAL GOVT COUNSEL) DEPUTY SOLICITOR GENERAL OF INDIA SHAIK JEELANI BASHA(SPL SC FOR CT- AP) S R R VISWANATH SHAIK JEELANI BASHA(SPL SC FOR CT AP)	GUNTUR
91.2	WP/17678/2016 IA 1/2016(WPMP 21737/2016) Direction Petition IA 1/2023 Leave Petition IA 2/2023 Vacate Stay Petition	M/S.SYAMALAMBA MODERN RICE MILL Vs STATE OF ANDHRA PRADESH	P BALAJI VARMA	GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP)	KRISHNA
91.3	WP/32133/2016 IA 1/2016(WPMP 39734/2016) Stay Petition IA 1/2026 Leave Petition	M/S. SRI SAI SURYA TRADERS E.G.DIST. Vs THE COMMERCIAL TAX OFFICER E.G.DIST.A.P.& 3 OTRS.	M V J K KUMAR	GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP)	EAST GODAVARI
91.4	WP/32418/2016 IA 1/2016(WPMP 40108/2016) Stay Petition	PARTNER M/S.SRI RADHAKRISHNA RICE MILL WEST GODAVARI DIST Vs COMMERCIAL TAX OFFICER WEST GODAVARI DIST & 2 OTHERS	M V J K KUMAR	GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP)	WEST GODAVARI
91.5	WP/36940/2016 IA 1/2016(WPMP 45517/2016) Stay Petition IA 4/2016(WPMP 226936/2016) Extension Petition	MANAGING PARTNER M/S. K RAJI REDDY PALLAVI ENTERPRISES VIJAYAWADA Vs PRL. SECRETARY REVENUE (CT) DEPT. HYD & ANOTHER		GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP)	KRISHNA
91.6	WP/36954/2016 IA 1/2016(WPMP 45533/2016) Direction Petition IA 4/2016(WPMP 233753/2016) Extension Petition	MANAGING PARTNER M/S. K RAJI REDDY GIRIJA MODERN RICE MILL VIJAYAWADA Vs PRL. SECRETARY REVENUE (CT) DEPT. HYD & ANOTHER		GP FOR COMMERCIAL TAX (AP) SHAIK JEELANI BASHA(SPL SC FOR CT AP)	KRISHNA
91.7	WP/31208/2017 IA 1/2017(WPMP 38887/2017) Stay Petition	M/S MEHARBABA RAO & BOILED RICE MILL CONT. COM.. KRISHNA DIS Vs THE COMMERCIAL TAX OFFICER KRISHNA DIST &	M V J K KUMAR	GP FOR COMMERCIAL TAX (AP)	KRISHNA

3 OTHERS

91.8	WP/36063/2017 IA 1/2017(WPMP 44802/2017) Stay Petition	M/S. SRI RAMANJANEYA TRADERS Vs THE COMMERCIAL TAX OFFICER	M V J K KUMAR	GP FOR COMMERCIAL TAX (AP)	GUNTUR
91.9	WP/7158/2018 IA 2/2017(WPMP 214775/2017) Stay Petition IA 1/2018 Condone Delay Petition IA 2/2018 Stay Petition	M/S. MOHAN SPINTEX INDIA LIMITED Vs COMMERCIAL TAX OFFICER	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX (AP)	KRISHNA
91.10	WP/45387/2018 IA 1/2018 Stay Petition	M/S. AISWARYA COTTON MILLS Vs THE COMMERCIAL TAX OFFICER-I	M V J K KUMAR	GP FOR COMMERCIAL TAX (AP)	KURNOOL
91.11	WP/45504/2018 IA 1/2018 Stay Petition	M/S. SRI LALITHA COTTON MILLS PVT LTD. Vs THE COMMERCIAL TAX OFFICER-I	M V J K KUMAR	GP FOR COMMERCIAL TAX (AP)	KURNOOL
91.12	WP/47197/2018 IA 1/2018 Stay Petition	M/S. BALAJI TRADERS Vs THE COMMERCIAL TAX OFFICER	M V J K KUMAR	GP FOR COMMERCIAL TAX (AP)	CHITTOOR
91.13	WP/47287/2018 IA 1/2018 Stay Petition	SRI VIGNESWARA TRADERS Vs THE COMMERCIAL TAX OFFICER	M V J K KUMAR	GP FOR COMMERCIAL TAX (AP)	CHITTOOR
91.14	WP/260/2019 IA 1/2019 Stay Petition IA 1/2021 Direction Petition	M/S RAVINDRANATH FRUIT CANNING INDIA PVT. LTD. Vs THE APPELLATE DEPUTY COMMISSIONER (CT)	M V J K KUMAR		CHITTOOR
91.15	WP/1590/2019 IA 1/2019 Stay Petition	SARASWATHI GRANITES Vs THE APPELLATE DY COMMISSIONER	M V J K KUMAR	THE ADVOCATE GENERAL (AP)	CHITTOOR
91.16	WP/11115/2019 IA 1/2019 Stay Petition IA 1/2022 Vacate Stay Petition IA 1/2026 Direction Petition	SARDA METAL AND Vs THE ASSISTANT COMMISSIONER (CT)	A SARVESWAR RAO	GP FOR COMMERCIAL TAX (AP)	VIZIANAGARAM
91.17	WP/2051/2020 IA 1/2020 Stay Petition	M/S. QUALITY STONES Vs THE DEPUTY COMMISSIONER (CT)	M V J K KUMAR	GP FOR COMMERCIAL TAX (AP)	KURNOOL
91.18	WP/2110/2020 IA 1/2020 Stay Petition	QUALITY STONES Vs THE DEPUTY COMMISSIONER (CT)	M V J K KUMAR	GP FOR COMMERCIAL TAX (AP)	KURNOOL
91.19	WP/2514/2020 IA 1/2023 Leave Petition	M/S. SAI GANESH EXPORTS Vs THE COMMERCIAL TAX OFFICER NO-I	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX (AP)	PRAKASAM
91.20	WP/6480/2020 IA 1/2020 Stay Petition	M/S. SITA LAKSHMI TRADERS Vs THE COMMERCIAL TAX	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX (AP)	GUNTUR

OFFICER

91.21	WP/6597/2020 IA 1/2020 Stay Petition	SITA LAKSHMI TRADERS Vs THE COMMERCIAL TAX OFFICER	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX (AP)	GUNTUR
91.22	WP/3111/2021 IA 1/2021 Stay Petition IA 1/2025 Leave Petition	M/S. SRI VENKATA SAI SIVA GANGA GRANITES Vs THE COMMERCIAL TAX OFFICER	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX GP FOR COMMERCIAL TAX	PRAKASAM
91.23	WP/40351/2022 IA 1/2022 Stay Petition	M/S. JAYA MINERAL EXPORTS Vs THE COMMERCIAL TAX OFFICER	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX	PRAKASAM
91.24	WP/40354/2022 IA 1/2022 Stay Petition IA 1/2025 Leave Petition	M/S. JAYA MINERAL EXPORTS Vs THE COMMERCIAL TAX OFFICER	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX GP FOR COMMERCIAL TAX	PRAKASAM
91.25	WP/23960/2023 IA 1/2023 Stay Petition	M/S SRINIVASA GRANITES Vs THE COMMERCIAL TAX OFFICER	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX	PRAKASAM
91.26	WP/29854/2024 IA 1/2024 Stay Petition IA 1/2025 Leave Petition	M/S. AZAD TRADERS Vs THE CHIEF COMMISSIONER OF STATE TAXES	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR COMMERCIAL TAX GP FOR COMMERCIAL TAX	CHITTOOR
91.27	WP/2564/2026 IA 1/2026 Suspension Petition	M/S. RITESH SPICES Vs UNION OF INDIA	DR D VENKATA RAMANA REDDY	GP FOR COMMERCIAL TAX	GUNTUR
91.28	WP/9604/2026 IA 1/2026 Stay Petition	SRI BALAJI TRADERS Vs COMMERCIAL TAX OFFICER	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	EAST GODAVARI
91.29	WP/9702/2026 IA 1/2026 Stay Petition	SRI BALAJI TRADERS Vs COMMERCIAL TAX OFFICER	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	EAST GODAVARI
91.30	WP/11011/2026 IA 1/2026 Stay Petition	M/S. SRI BALAJI TRADERS Vs COMMERCIAL TAX OFFICER	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	EAST GODAVARI
91.31	WP/13099/2026 IA 1/2026 Stay Petition	GANESH SPICES Vs COMMISSIONER TAX OFFICER	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	GUNTUR
91.32	WP/13102/2026 IA 1/2026 Stay Petition	M/S. GANESH SPICES Vs COMMERCIAL TAX OFFICER	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	GUNTUR

COURT NO. 17
THE HONOURABLE SRI JUSTICE BATTU DEVANAND
THE HONOURABLE SRI JUSTICE A. HARI HARANADHA SARMA

**To be Heard on Thursday The 8th day of October 2026(AFTER FULL BENCH WORK - PROCEEDINGS
THROUGH HYBRID MODE)**

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
92	WA/912/2025 (WP 2222/2023) IA 1/2026 Review Petition IA 2/2026 Dispense with Petition	RAYAVARAPU VENKATA RAGHAVENDRA RAO Vs THE STATE OF AP	KAVATI NARESH	GP FOR SERVICES I V R MACHAVARAM	SPS NELLORE
<u>FOR APPEARANCE</u>					
93	CC/2767/2026 (WA/609/2026) IA 1/2026-Dispense with Petition IA 2/2026-Dispense with Petition	PARASA VIDYASAGAR Vs PIYUSH KUMAR IAS	K ANJANA RAMA KAMESWARI	RAMALINGESWARA RAO KOCHARLA KOTA RR 1 AND 2 FORM - I NOTICE SERVED R 2 FORM - I NOTICE SENT RETURNED UNSERVED (LEFT)	KRISHNA